BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
IN
ORIGINAL APPLICATION NO. 488 OF 2025

IN THE MATTER OF:

Ankush Singh ....Applicant

Versus

District Magistrate Ambedkar Nagar & Ors ....Respondent(s)

INDEX

S.NO	PARTICULARS	PAGE NO.
1.	Reply Affidavit Of Executive Officer Nagar Palika Akbarpur in compliance of order dated 15.12.2025 passed by this Hon'ble Tribunal.	
2.	**ANNEXURE R-1(Colly)** Copies of letter dated 04.11.2025 and 11.11.2025 addressed to the Executive Engineer, Uttar Pradesh Jal Nigam (Urban)	
3.	**ANNEXURE R-2 (Colly)** Copies of letter dated 11.11.2025 and 29.11.2025 by the Executive Engineer, Uttar Pradesh Jal Nigam (Urban)	
4.	**ANNEXURE R-3** A A copy of Letter No. 3275 dated 29.11.2025	
5.	**ANNEXURE R-4(Colly)** Copies of letters No. 3940 dated 07.01.2026, Letter No. 5330 dated 17.03.2026 and Letter No. 1323 dated 16.06.2026. Letter No. 1323 and date 02.07.2026 Letter no-1578 and reply from Executive Engineer UP Jalnigam Urban Date 03.07.2026 Letter no-1688	
6.	**ANNEXURE R-5** A copy of letter dated 01.01.2026	

FILED THROUGH- Ankit Verma

Dated- 07 .07.2026

(ANKIT VERMA)
COUNSEL FOR RESPONDENT No.6
A-15 FF, NIZAMUDDIN EAST, NEW DELHI- 110013
MOB: - 09990804440
Email-ankit.scngtup@gmail.com

404

INDIA NON JUDICIAL

Government of Uttar Pradesh

IN-UP57707067363254Y

e-Stamp

Certificate No.	:	IN-UP57707067363254Y
Certificate Issued Date	:	07-Jul-2026 04:14 PM
Account Reference	:	NEWIMPACC (SV)/ up14607904/ AKBARPUR SADAR/ UP-AMB
Unique Doc. Reference	:	SUBIN-UPUP1460790409153520383860Y
Purchased by	:	RAJMANI SO LATE BANSHU
Description of Document	:	Article 4 Affidavit
Property Description	:	Affidavit
Consideration Price (Rs.)	:	
First Party	:	RAJMANI SO LATE BANSHU
Second Party	:	EO N P P AKBARPUR
Stamp Duty Paid By	:	RAJMANI SO LATE BANSHU
Stamp Duty Amount(Rs.)	:	10 (Ten only)

NOTARIAL NOTARIAL

नोटरी टिकट चस्पा रु0 10/-

Please write or type below this line

नोटरी अशोक कुमार शुक्ल पंजि.सं.-55, 09/2000 उत्तर प्रदेश सरकार

impleed the Nag... Palik...

BEFORE THE NATIONAL GREEN TRIBUNAL

PRINCIPAL BENCH, NEW DELHI

IN

ORIGINAL APPLICATION NO. 488 OF 2025

<u>IN THE MATTER OF</u>:

Ankush Singh ....Applicant

Versus

District Magistrate Ambedkar Nagar & Ors ....Respondent(s)

<u>REPLY AFFIDAVIT OF EXECUTIVE OFFICER NAGAR PALIKA PARISHAD AKBARPUR IN COMPLIANCE OF ORDER DATED 15.12.2025 PASSED BY THIS HON'BLE TRIBUNAL</u>

The Respondent No.6 Herein states as under

<u>MOST RESPECTFULLY SHOWETH:</u>

I, ..Rajmani.. aged about 54 years, S/o Late Banshee ....presently posted as Executive Officer Nagar Palika Parishad Akbarpur, the deponent, do hereby solemnly state and affirm as under: -

That I am above mentioned officer of the answering Respondent and is duly competent to file the present affidavit. That the Deponent is well conversant with the facts and the circumstance of the instant case and is competent to swear this affidavit.

1. That the Deponent has read and understood the contents of the present reply affidavit. The averments made in the Original Application which are not specifically admitted hereunder must be considered to have been denied by the Deponent.
2. That the contents of the present reply affidavit have been drafted by my counsel on my instructions and the contents of the same are true to my knowledge and nothing material has been concealed therefrom.
3. That the deponent is posted as Executive Officer Nagar Palika Parishad Akbarpur since 11.06-2026
4. That this Hon'ble Tribunal in vide order dated 15.12.2025 was pleased to pass the following directions:

"..........Learned counsel for the Applicant has also sought permission to implead the Nagar Palika Akbarpur through the Executive Officer as Respondent No. 6. The oral prayer made by the applicant is allowed and he is directed to amend the cause title of the OA and file amended memo 2 of parties and also serve the newly added Respondent and file affidavit of service at least one week before the next date of hearing. 3. List on 11.03.2026........."

अधिशासी अधिकारी
नगर ...
अकबरपुर–अम्बेडकर नगर

5. That after the order dated 15.12.2025 passed by this Hon'ble Tribunal, the answering respondent has continuously pursued the matter with the Executive Engineer, Uttar Pradesh Jal Nigam (Urban), by issuing repeated communications vide Letter No. 3940 dated 07.01.2026, Letter No. 5330 dated 17.03.2026, Letter No. 1323 dated 16.06.2026, and most recently Letter No. 1578 dated 02.07.2026, requesting the latest status regarding preparation of the Detailed Project Report (DPR), project estimates, technical and administrative approvals, and implementation of the proposed Sewage Treatment Plant (STP).

6. That the instant Original Application has been filed raising grievance against encroachment and discharge of untreated sewage and industrial effluents along with solid waste in Tamsa River in District Ambedkar Nagar, Uttar Pradesh. It has been further alleged that the industrial discharge is from the Respondent No.5-Sugar Mill.

7. That it is respectfully submitted that the Respondent No.5 Sugar Mill does not falls within the jurisdiction of the answering respondent and falls within the jurisdiction of Mijhauda GRAM Panchayat Tehsil Bhiti District-Ambedkarnagar

8. That it is further submitted that the Nagar Palika Parishad Akbarpur herein had initiated the process for establishment of the STP by addressing letters to the Executive Engineer, Uttar Pradesh Jal Nigam (Urban), vide Letter No. 2894 dated 04.11.2025 and Letter No. 3023 dated 11.11.2025, requesting preparation of the Detailed Project Report (DPR) and initiation of the project. Copies of letter dated 04.11.2025 and 11.11.2025 addressed to the Executive Engineer, Uttar Pradesh Jal Nigam (Urban) is annexed herewith and marked as **Annexure R-1 (Colly).**

9. That in response thereto, the Executive Engineer, Uttar Pradesh Jal Nigam (Urban), vide Letter No. 2967 dated 11.11.2025 and Letter No. 3164 dated 29.11.2025, sought details regarding availability of suitable land for establishment of the proposed Sewage Treatment Plant. Copies of letter dated

अधिशासी अधिकारी
नगर पालिका परिषद
अकबरपुर अम्बेडकर नगर

11.11.2025 and 29.11.2025 by the Executive Engineer, Uttar Pradesh Jal Nigam (Urban) is annexed herewith and marked as **Annexure R-2 (Colly).**

10. That thereafter Nagar Palika Parishad, Akbarpur, vide Letter No. 3275 dated 29.11.2025, conveyed its No Objection and informed the Uttar Pradesh Jal Nigam (Urban) regarding the availability of Government Land situated at Revenue Village Shijhauli Talab, Gata No. 257-Kha, having an area of 7.211 hectares, for establishment of the proposed Sewage Treatment Plant. A copy of Letter No. 3275 dated 29.11.2025 is annexed herewith and marked as **Annexure R-3.**

11. That it is most respectfully submitted that the answering respondent herein, is continuously pursuing the matter with Uttar Pradesh Jal Nigam (Urban) by addressing repeated communications vide Letter No. 3940 dated 07.01.2026, Letter No. 5330 dated 17.03.2026 and Letter No. 1323 dated 16.06.2026, and requesting about updated information regarding preparation of the DPR, project estimate, administrative approval and progress of the proposed STP project. These repeated communications clearly demonstrate the continuous efforts made by the answering respondent for expeditious implementation of the project. Copies of letters No. 3940 dated 07.01.2026, Letter No. 5330 dated 17.03.2026 and Letter No. 1323 dated 16.06.2026, Letter No. 1323 Letter no-1578 date 02.07.2026 and reply from Executive Engineer UP Jalnigam Urban Date 03.07.2026 Letter no-1688 is annexed herewith and marked as **Annexure R-4(Colly).**

12. That the Respondent No.1 (District Magistrate, Ambedkar Nagar), vide letter dated 01.01.2026, addressed to the Principal Secretary, Urban Development Department (Section-5), Government of Uttar Pradesh, has also requested for necessary action regarding establishment of the Sewerage Network and Sewage Treatment Plant for Akbarpur so that a permanent solution for treatment of municipal sewage may be implemented. A copy of letter dated 01.01.2026 is annexed herewith and marked as **Annexure R-5.**

13. That it is submitted, pending establishment of the permanent Sewage Treatment Plant, the Nagar Palika Parishad has adopted several interim environmental protection measures to minimize pollution load entering River Tamsa. That for scientific management and treatment of faecal sludge

अधिशासी अधिकारी
नगर पालिका परिषद
अकबरपुर–अम्बे

generated from septic tanks, a Faecal Sludge Treatment Plant (FSTP) having a capacity of 32 KLD has already been established within the jurisdiction of Nagar Palika Parishad, Akbarpur and the said plant is fully functional. The treated water is regularly subjected to laboratory testing on a monthly basis to ensure compliance with applicable environmental standards.

14. That for scientific municipal solid waste management, two Material Recovery Facilities (MRFs), each having a capacity of 5 TPD, has been established in Ward Shiv Baba and Ward Krishna Nagar respectively for segregation and processing of municipal solid waste generated within the municipal limits.

15. That a scientific municipal solid waste disposal site has also been developed at Gata No. 186-A situated at Village Kachna, Bangaon, approximately 11 kilometres away from Akbarpur town and outside the municipal habitation, for safe disposal and management of municipal solid waste.

16. That six major drains discharging towards River Tamsa have been intercepted by installation of iron screening (iron jaali) so as to prevent floating municipal solid waste from entering the river.

17. That in addition to the above, the grey water and black water flowing through the said major drains are presently being treated through bioremediation as an interim pollution control measure until the permanent sewerage network and Sewage Treatment Plant become operational. Regular monitoring and maintenance of the bioremediation system are being undertaken by Nagar Palika Parishad to reduce the pollution load entering River Tamsa.

18. That the answering respondent respectfully submits that the establishment of the permanent Sewerage Network and Sewage Treatment Plant is dependent upon preparation of the DPR, technical sanction, administrative approval and execution by the competent implementing agency, namely Uttar Pradesh Jal Nigam (Urban), and approvals from the (Urban Development Department) State Government.

19. That the facts stated herein above clearly demonstrates that the Nagar Palika Parishad, Akbarpur has acted diligently, proactively and in good faith by continuously pursuing establishment of the permanent sewage treatment infrastructure while simultaneously implementing effective interim measures including operation of the Faecal Sludge Treatment Plant, scientific solid waste management, interception of drains and bioremediation of wastewater.

20. That the deponent herein is duty bound to comply with the directions passed by this Hon'ble Tribunal in letter and spirit. The deponent undertakes before this Hon'ble Tribunal that it shall ensure expeditious establishment of the Sewerage Network and Sewage Treatment Plant so as to ensure long-term

अधिशासी अधिकारी
नगर पालिका परिषद
अकबरपुर-अम्बेडकरनगर

protection of River Tamsa and prevention of discharge of untreated wastewater.

21.That in the interest of justice the present reply affidavit may be taken on record.

अधिशासी अधिकारी
नगर पालिका परिषद
अकबरपुर–अम्बेडकरनगर

DEPONENT

Verification

I, the deponent above named do hereby verify and state that the contents of the foregoing paragraphs of the above application are true to the best of my knowledge and belief, no part of it is false and nothing material has been concealed there from.

On this 7th day of July, 2026.

DEPONENT

अधिशासी अधिकारी
नगर पालिका परिषद
अकबरपुर–अम्बेडकरनगर

अधिशासी अधिकारी
नगर पालिका परिषद
अकबरपुर–अम्बेडकरनगर

I identify Sri Rajman S/o Barsatee Prasad E.O Nagarpalika Parishad Akbarpur who put his signature along with his official seal.

Reg. 1K04918/
07/07/2026

07-07-2026

Annexure-R-1

<u>अधिशाषी अधिकारी / अपर जिलाधिकारी(वि0 / रा0) / जिलाधिकारी महोदय</u>

नगर पालिका परिषद अकबरपुर तमसा नदी, सरयू नदी के किनारे स्थित है। नगर पालिका परिषद अकबरपुर जिला मुख्यालय की नगर पालिका है। निकाय के बड़े नाले नदियों में गिरते है जिसके अस्थांई समाधान के तौर पर बायोरेमेडिएशन की प्रकिया से जल शोधन कर नदियों में डाला जा रहा है। पालिका के नालों के पानी के शोधन के स्थायी समाधान हेतु तमसा नदी में गिरनें वाले नालों पर **STP (सीवरेज ट्रीटमेंट प्लांट)** एवं निकाय में सीवर लाइन डालनें हेतु **DPR** तैयार करनें हेतु आप महोदय द्वारा निर्देश प्राप्त हुआ था जिसके कम में डी0पी0आर0 तैयार किये जाने हेतु अधिशाषी अभियन्ता, निर्माण खण्ड उ0प्र0, जल निगम, अयोध्या को पत्रालेख तैयार कर दाहिनें तरफ रक्षित है।

अतएव सहमति की दशा में स्वीकृति प्रदान करते हुये पत्रालेख पर हस्ताक्षर करना चाहें।

11/11/2025

11/11/25
अवर अभियन्ता (जल)
नगर पालिका परिषद
अकबरपुर-अम्बेडकरनगर

11.11.025
अधिशाषी अधिकारी
नगर पालिका परिषद
अकबरपुर-अम्बेडकरनगर

<u>कार्यालय नगर पालिका परिषद अकबरपुर अम्बेडकरनगर</u>

पत्रांक 2094/न0पा0परि0अ0 / STP डी0पी0आर0 / 2025 दिनांक–04.11.2025

सेवा में,

अधिशाषी अभियन्ता
निर्माण खण्ड, उ0प्र0
जल निगम अयोध्या।

विषयः– **नगर पालिका परिषद अकबरपुर में सीवरेज ट्रीटमेंट प्लांट (STP) सीवर लाइन का DPR तैयार करनें के सम्बन्ध में।**

महोदय,

उपरोक्त विषयक के सम्बन्ध में सादर अवगत करना है कि नगर पालिका परिषद अकबरपुर तमसा नदी के किनारे स्थित है नगर पालिका परिषद अकबरपुर जिला मुख्यालय की नगर पालिका है वर्ष 2011 के अनुसार इसकी कुल जनसंख्या–1,11,447 व वर्तमान में 1,70,000 के आस–पास है जिसमें केवल फीकल स्लज के शोधन हेतु 32 के0एल0डी0 का एफ0एस0टी0पी0 प्लांट संचालित है शहर में न ही सीवरेज ट्रीटमेंट प्लांट की व्यवस्था है न ही सीवर लाइन है। पालिका में तमसा नदी में गिरनें वाले नालों के पानी के अस्थायी समाधान के लिए बायोरेमेडिएशन की पद्वति से जल शोधन कराया जा रहा है। जिसके स्थाई समाधान हेतु एस0टी0पी0 एवं सीवर लाइन डालनें हेतु डी0पी0आर0 बनया जाना है।

अतः महोदय से अनुरोध है कि एस0टी0पी0 एवं सीवर लाइन कार्य हेतु डी0पी0आर0 तैयार किये जाने में सहयोग प्रदान करने की कृपा करें।

अधिशाषी अधिकारी
नगर पालिका परिषद
अकबरपुर–अम्बेडकरनगर।

कार्यालय नगर पालिका परिषद अकबरपुर अम्बेडकरनगर

पत्रांक 3023 / न0पा0परि0अ0 / STP डी0पी0आर0 / 2025 दिनांक– 11.11.2025

सेवा में,

अधिशाषी अभियन्ता
निर्माण खण्ड, उ0प्र0
जल निगम अयोध्या।

द्वारा

जिलाधिकारी
अम्बेडकरनगर।

विषयः– **नगर पालिका परिषद अकबरपुर में सीवरेज ट्रीटमेंट प्लांट (STP) सीवर लाइन का DPR तैयार करनें के सम्बन्ध में।**

महोदय,

उपरोक्त विषयक के सम्बन्ध में सादर अवगत करना है कि नगर पालिका परिषद अकबरपुर तमसा नदी के किनारे स्थित है नगर पालिका परिषद अकबरपुर जिला मुख्यालय की नगर पालिका है वर्ष 2011 के अनुसार इसकी कुल जनसंख्या–1,11,447 व वर्तमान में 1,70,000 के आस–पास है जिसमें केवल फीकल स्लज के शोधन हेतु 32 के0एल0डी0 का एफ0एस0टी0पी0 प्लांट संचालित है शहर में न ही सीवरेज ट्रीटमेंट प्लांट की व्यवस्था है न ही सीवर लाइन है। पालिका में तमसा नदी में गिरनें वाले नालों के पानी के अस्थायी समाधान के लिए बायोरेमेडिएशन की पद्वति से जल शोधन कराया जा रहा है। जिसके स्थाई समाधान हेतु एस0टी0पी0 एवं सीवर लाइन डालनें हेतु डी0पी0आर0 बनाया जाना है।

अतएव आपको निर्देशित किया जाता है कि एस0टी0पी0 एंव सीवर लाइन कार्य का डी0पी0आर0 तैयार करने हेतु सहयोग प्रदान करें।

अधिशाषी अधिकारी
नगर पालिका परिषद
अकबरपुर अम्बेडकरनगर

15/11/25

E- mail: pmnkeupjnfzd1@gmail.com

Annexure-R-2

कार्यालय अधिशासी अभियन्ता, निर्माण खण्ड, उ0प्र0 जल निगम (नगरीय),

बंगला नं-9, आयुक्त आवास के सामने, सिविल लाइन, अयोध्या।

3046 14/11/2025

पत्रांक : 2967 / कार्य-27 / 55 दिनांक : 11-11-25

सेवा में,

अधिशासी अधिकारी,
नगर पालिका परिषद अकबरपुर,
जनपद–अम्बेडकरनगर।

विषयः– **नगर पालिका परिषद अकबरपुर में सीवेज ट्रीटमेन्ट प्लान्ट (एस0टी0पी0) हेतु भूमि उपलब्ध कराने के सम्बन्ध में।**

महोदय,

उपरोक्त विषयक आपके पत्रांक 2894/न0पा0परि0अ0/एस0टी0पी0 डी0पी0आर/2025 दिनाक 04.11.2025 द्वारा नगर पालिका परिषद अकबरपुर में सीवेज ट्रीटमेन्ट प्लान्ट (एस0टी0पी0) एवं सीवर लाइन डालने हेतु डी0पी0आर0 तैयार किये जाने का अनुरोध किया गया है। नगर पालिका द्वारा अभी तक एस0टी0पी0 निर्माण हेतु कोई भूमि उपलब्ध नहीं करायी गयी है। एस0टी0पी0 निर्माण हेतु 1.2 हेक्टेयर भूमि की आवश्यकता है।

अतः आपसे अनुरोध है कि एस0टी0पी0 निर्माण हेतु न्यूनतम 1.2 हेक्टेयर निःशुल्क भूमि प्रस्तावित करते हुए भूमि का विवरण उपलब्ध कराने का कष्ट करें जिससे कि एस0टी0पी0 निर्माण एवं सीवर लाइन डालने हेतु डी0पी0आर0 तैयार किया जा सके।

भवदीय

(रोहित चौरसिया)
अधिशासी अभियन्ता

पृ0सं0 एवं दिनांक उपरोक्तानुसार।
प्रतिलिपि–निम्नलिखित को सूचनार्थ एवं आवष्यक कार्यवाही हेतु प्रेषित।

1. अधीक्षण अभियन्ता, निर्माण मण्डल, उ0प्र0 जल निगम (नगरीय), अयोध्या।
2. जिलाधिकारी, जनपद–अम्बेडकरनगर।
3. उपजिलाधिकारी, तहसील–सदर, जनपद–अम्बेडकरनगर।
4. सम्बन्धित सहायक अभियन्ता/जूनियर इंजीनियर को इस निर्देश के साथ कि व्यक्तिगत रूप से सम्पर्क कर भूमि प्राप्त करना सुनिश्चित करें।

J.E. जल
आ० का० का०
17/11/2025

अधिशासी अभियन्ता

414

3336
8/12/25

E- mail: pmnkeupjnfzd1@gmail.com

कार्यालय अधिशासी अभियन्ता, निर्माण खण्ड, उ०प्र० जल निगम (नगरीय),

बंगला नं-१, आयुक्त आवास के सामने, सिविल लाइन, अयोध्या।

पत्रांक : 3164 / काम-27 / 57   दिनांक : 29-11-25

सेवा में,

अधिशासी अधिकारी,
नगरपालिका परिषद अकबरपुर,
जनपद–अम्बेडकरनगर।

विषय :– **नगरपालिका परिषद अकबरपुर में एस0टी0पी0 हेतु भूमि उपलब्ध कराने के सम्बन्ध में।**

महोदय,

उपरोक्त विषयक आपके पत्रांक सं0 3169/न0पा0प0अ0/2025–26 दिनांक 24.11.25 द्वारा प्रस्तावित भूमि का इस कार्यालय के सहायक अभियन्ता, जूनियर इंजीनियर एवं नगर पालिका के जूनियर इंजीनियर एवं सम्बन्धित लेखपाल द्वारा संयुक्त निरीक्षण किया गया। निरीक्षण के द्वारा पत्र में प्रस्तावित भूमि का पहुंच मार्ग न होने के कारण एस0टी0पी0 हेतु उपयुक्त नहीं पायी गयी। सम्बन्धित लेखपाल द्वारा पास में ही स्थित राजस्व ग्राम सिझौली गाटा सं0 257 ख क्षेत्रफल 7.211 हेक्टेयर भूमि जो कि नगर पालिका परिषद के क्षेत्रान्तर्गत है, का निरीक्षण कराया गया। उक्त भूमि एस0टी0पी0 के लिए उपयुक्त है।

अतः आपसे अनुरोध है कि उक्त भूमि को एस0टी0पी0 हेतु प्रस्तावित करते हुए अनापत्ति प्रमाण–पत्र निर्गत करने का कष्ट करें।

भवदीय
29.11.25
(रोहित चौरसिया)
अधिशासी अभियन्ता

पृ0सं0 एवं दिनांक उपरोक्तानुसार।
प्रतिलिपि–जिलाधिकारी महोदय, अम्बेडकरनगर को सादर सूचनार्थ प्रेषित।

अधिशासी अभियन्ता

J.E. (जल)
आ० का० का०

162 D application letter 13 (2) docx2025 dinesh

कार्यालय नगर पालिका परिषद अकबरपुर-अम्बेडकरनगर।

पत्रांक–3275 / न0पा0परि0अ0 / 2025–26 दिनांक–29–11–2025

सेवा में,

अधिशाषी अभियन्ता
निर्माण खण्ड, उ0प्र0 जलनिगम (नगरीय)
सिविल लाइन, अयोध्या।

विषय:– नगर पालिका परिषद, अकबरपुर में एस0टी0पी0 हेतु भूमि उपलब्ध कराने के सम्बन्ध में।

महेदय,

उपरोक्त विषयक सादर अगवत कराना है कि पालिका के पत्र संख्या–3169 / न0पा0परि0अ0 / 2025–26 दिनांक 24.11.2025 द्वारा एस0टी0पी0 हेतु प्रस्तावित भूमि का आपके सहायक अभियन्ता, जूनियर इंजीनियर एवं पालिका जूनियर इंजीनियर एवं सम्बन्धित लेखपाल द्वारा संयुक्त निरीक्षण किया गया, जिसमें प्रस्तावित भूमि का पंहुच मार्ग न होने के कारण एस0टी0पी0 हेतु भूमि उपयुक्त नही पायी गयी। सम्बन्धित लेखपाल द्वारा पास में ही स्थिति राजस्व ग्राम सिझौली तालाब गाटा सं0–257ख क्षेत्रफल 7.211हे0 भूमि जो पालिका क्षेत्रान्तर्गत है, का निरीक्षण किया गया। उक्त भूमि को एस0टी0पी0 के लिए उपयुक्त बताया गया। जिसके क्रम में आप द्वारा अपने पत्र संख्या–3164 / कार्य–27 / 57 दिनाक 29.11.2025 के द्वारा उपरोक्त तालाब खाते की भूमि गाटा सं0–257ख को एस0टी0पी0 हेतु प्रस्तावित कर अनापत्ति प्रमाण–पत्र दिये जाने का अनुरोध किया गया है।

उक्त के क्रम में अवगत कराना है कि प्रस्तावित तालाब गाटा सं0 257ख क्षेत्रफल 7.211हे0 यदि एस0टी0पी0 निर्माण हेतु शासनादेशों में दिये गये मानकों के अनुरुप है तो पालिका को कोई आपत्ति नही है।

भवदीय

[signature]

अधिशाषी अधिकारी
नगर पालिका परिषद
अकबरपुर–अम्बेडकरनगर

Annexure-R-4

कार्यालय नगर पालिका परिषद अकबरपुर-अम्बेडकरनगर।

पंत्राक–3740 / न0पा0परि0अ0 / 2025–26 दिनांक–07–01–2026

सेवा में,

अधिशाषी अभियन्ता
निर्माण खण्ड, उ0प्र0 जलनिगम (नगरीय)
सिविल लाइन, अयोध्या।

विषयः– **एस0टी0पी0 के सम्बन्ध में।**

महेदय,

उपरोक्त विषयक सादर अगवत कराना है कि उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड, अयोध्या द्वारा अपने पत्र संख्या–1009 / F-13 / विविध / 2025 दिनांक 31.12.2025 के द्वारा स्थानीय निकाय से जनित घरेलू मल–जल के शोधन हेतु सीवेज ट्रीटमेन्ट प्लान्ट की स्थापना सम्बन्धी विस्तृत परियोजनना रिपोर्ट, कार्यदायी संस्था का विवरण, समयबद्ध कार्य योजना एंव आगणन के विवरण की एक प्रति राज्य बोर्ड को प्रेषित किये जाने का निर्देश प्राप्त हैं। उक्त के सम्बन्ध मे सादर अगवत कराना है कि एस0टी0पी0 निर्माण हेतु आप नामित हैं, जिसमें आप द्वारा कार्य कराया जाना है।

अतः आपसे अनुरोध है कि एस0टी0पी0 के सम्बन्ध में अध्यावधिक प्रगति के बारे में अवगत कराने का कष्ट करें, जिससे सूचना प्रेषित किया जा सके।

भवदीय

अधिशाषी अधिकारी
नगर पालिका परिषद
अकबरपुर–अम्बेडकरनगर

O/C

कार्यालय नगर पालिका परिषद अकबरपुर-अम्बेडकरनगर।

पत्रांक–5339 न0पा0परि0अ0 / 2025–26 दिनांक–17–02–2026

सेवा में,

अधिशाषी अभियन्ता
निर्माण खण्ड, उ0प्र0 जलनिगम (नगरीय)
सिविल लाइन, अयोध्या।

विषयः– एस0टी0पी0 के सम्बन्ध में।

महोदय,

उपरोक्त विषयक सादर अगवत कराना है कि उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड आयोध्या द्वारा अपने पत्र संख्या–1009 / ए.13 / विविध / 2025 दिनांक 13.12.2025 के द्वारा स्थानीय निकाय से जनित घरेलू मल–जल के शोधन हेतु सीवेज ट्रीटमेन्ट प्लान्ट की स्थापना सम्बन्धी विस्तृत परियोजना रिपोर्ट, कार्यदायी संस्था का विवरण, समयबद्ध कार्ययोजना एवं आगणन के विवरण की एक प्रति राज्य बोर्ड को प्रेषित किये जाने के निर्देश प्राप्त है। उक्त के सम्बन्ध मे सादर अवगत कराना है कि एस0टी0पी0 निर्माण हेतु आप नामित है, जिसमें आप द्वारा कार्य कराया जाना है। एस0टी0पी0 के सम्बन्ध में अध्यावधिक प्रगति के बारे में सूचना उपलब्ध कराये जाने हेतु पालिका के पत्र संख्या–3940 दिनांक 07.01.2026 के द्वारा आपको पत्र प्रेषित किया गया था, किन्तु अभी तक एस0टी0पी0 के सम्बन्ध में अध्यावधिक सूचना पालिका को अभी प्राप्त नही हुई है।

अतः आपसे अनुरोध है कि एस0टी0पी0 के सम्बन्ध में अध्यावधिक प्रगित के बारे में अतिशीघ्र अवगत कराने का कष्ट करें, जिससे सूचना प्रेषित किया जा सके।

भवदीय

अधिशाषी अधिकारी
नगर पालिका परिषद
अकबरपुर–अम्बेडकरनगर

O/C

अनुस्मारक–2

कार्यालय नगर पालिका परिषद अकबरपुर-अम्बेडकरनगर।

पत्रांक–1323/न0पा0परि0अ0/2026–27 दिनांक–16–06–2026

सेवा में,

अधिशाषी अभियन्ता
निर्माण खण्ड, उ0प्र0 जलनिगम (नगरीय)
सिविल लाइन, अयोध्या।

विषय:– **एस0टी0पी0 के सम्बन्ध में।**

महोदय,

उपरोक्त विषयक सादर अगवत कराना है कि उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड आयोध्या द्वारा अपने पत्र संख्या–1009/F-13/विविध/2025 दिनांक 13.12.2025 के द्वारा स्थानीय निकाय से जनित घरेलू मल–जल के शोधन हेतु सीवेज ट्रीटमेन्ट प्लान्ट की स्थापना सम्बन्धी विस्तृत परियोजना रिपोर्ट, कार्यदायी संस्था का विवरण, समयबद्ध कार्ययोजना एवं आगणन के विवरण की एक प्रति राज्य बोर्ड को प्रेषित किये जाने के निर्देश प्राप्त है। उक्त के सम्बन्ध मे सादर अवगत कराना है कि एस0टी0पी0 निर्माण हेतु आप नामित है, जिसमें आप द्वारा कार्य कराया जाना है। एस0टी0पी0 के सम्बन्ध में अध्यावधिक प्रगति के बारे में सूचना उपलब्ध कराये जाने हेतु पालिका के पत्र संख्या–3940 दिनांक 07.01.2026 एवं पत्र संख्या–5330 दिनांक 17.03.2026 के द्वारा आपको पत्र प्रेषित किया गया था, किन्तु अभी तक एस0टी0पी0 के सम्बन्ध में अध्यावधिक सूचना पालिका को अभी प्राप्त नही हुई है।

अतः आपसे अनुरोध है कि एस0टी0पी0 के सम्बन्ध में अध्यावधिक प्रगित के बारे में अतिशीघ्र अवगत कराने का कष्ट करें, जिससे सूचना प्रेषित किया जा सके।

भवदीय

अधिशाषी अधिकारी
नगर पालिका परिषद
अकबरपुर–अम्बेडकरनगर

अत्यावश्यक / न्यायालयीन प्रकरण

कार्यालय अधिशाषी अधिकारी नगरपालिका परिषद, अकबरपुर, जनपद अम्बेडकर नगर

पत्रांकः 1578 /न.पा.प./2026-27 दिनांकः 02-07-2026

सेवा में,

अधिशाषी अभियंता,
निर्माण खण्ड,
उत्तर प्रदेश जल निगम (नगरीय)
जनपद–अयोध्या।

विषयः -माननीय राष्ट्रीय हरित अधिकरण (एन.जी.टी.) में विचाराधीन मूल आवेदन संख्या 488/2025 में दिनांक 09.07.2026 को नियत सुनवाई के दृष्टिगत एस.टी.पी. निर्माण कार्य की अद्यतन प्रगति उपलब्ध कराने हेतु अवर अभियंता नामित किए जाने के संबंध में।

संदर्भः- इस कार्यालय का पत्रांक 3940 दिनांक 07.01.2026, पत्रांक 5330 दिनांक 17.03.2026, पत्रांक 1323, दिनांक 16.06.2026।

महोदय,

उपर्युक्त विषय एवं संदर्भित पत्रों के क्रम में निवेदन है कि माननीय राष्ट्रीय हरित अधिकरण (एन.जी.टी.) में विचाराधीन मूल आवेदन संख्या 488/2025 की अगली सुनवाई दिनांक 09.07.2026 को निर्धारित है। उक्त प्रकरण में एस.टी.पी. निर्माण कार्य की अद्यतन प्रगति संबंधी तथ्यात्मक सूचना एवं अभिलेख माननीय न्यायाधिकरण के समक्ष प्रस्तुत किए जाने हेतु तत्काल अपेक्षित हैं।

इस संबंध में आपके कार्यालय को उपर्युक्त संदर्भित पत्रों के माध्यम से अनेक बार एस.टी.पी. निर्माण कार्य की प्रगति से अवगत कराने का अनुरोध किया जा चुका है, किन्तु आज तक अपेक्षित सूचना इस कार्यालय को प्राप्त नहीं हुई है। फलस्वरूप मा० न्यायालय में प्रस्तुत की जाने वाली आख्या के संकलन एवं समयबद्ध अनुपालन में अनावश्यक कठिनाई उत्पन्न हो रही है।

अतः आपसे पुनः अनुरोध की जाती है कि प्रकरण की गंभीरता एवं मा० न्यायालय समय-सीमा को दृष्टिगत रखते हुए अपने अधीनस्थ किसी सक्षम अवर अभियंता को तत्काल नामित कर निर्देशित करें कि वे स्वयं अधिशाषी अधिकारी, नगरपालिका परिषद, अकबरपुर के कार्यालय में उपस्थित होकर एस.टी.पी. निर्माण कार्य की वर्तमान भौतिक एवं वित्तीय प्रगति किए गए कार्य, शेष कार्य, कार्य में आ रही बाधाओं, संभावित पूर्णता अवधि तथा अन्य आवश्यक तकनीकी विवरण सहित अद्यतन सूचना एवं अभिलेख उपलब्ध कराना सुनिश्चित करें। यह भी अपेक्षा है कि उक्त सूचना जल्द से जल्द इस कार्यालय को उपलब्ध करा दी जाए, जिससे माननीय एन.जी.टी. में दिनांक 09.07.2026 को निर्धारित सुनवाई से पूर्व समस्त अभिलेखों एवं तथ्यात्मक आख्या का संकलन कर समय से प्रस्तुत किया जा सके।

प्रकरण न्यायालयीन एवं अत्यंत महत्वपूर्ण होने के कारण इसे सर्वोच्च प्राथमिकता पर लेते हुए तत्काल आवश्यक कार्यवाही सुनिश्चित की जाए।

भवदीय,

अधिशाषी अधिकारी
नगरपालिका परिषद
अकबरपुर-जनपद अम्बेडकर नगर

E- mail: pmnkeupjnfzd1@gmail.com

कार्यालय अधिशासी अभियन्ता, निर्माण खण्ड, उ0प्र0 जल निगम (नगरीय),
बंगला नं-1, आयुक्त आवास के सामने, सिविल लाइन, अयोध्या।

पत्रांक : 1688 / नि०ख०-07 / 23 **दिनांक** : 03-07-26

अधिशासी अधिकारी,
नगर पालिका परिषद,
अकबरपुर, अम्बेडकरनगर।

विषयः— **माननीय राष्ट्रीय हरित अधिकरण (एन0जी0टी0) में विचाराधीन मूल आवेदन संख्या 488/2025 में दिनांक 09.07.2026 को नियत सुनवाई के दृष्टिगत एस0टी0पी0 निर्माण कार्य की अद्यतन प्रगति उपलब्ध कराने हेतु अवर अभियन्ता नामित किये जाने के सम्बन्ध में।**

उपरोक्त विषयक आपके पत्रांक 1578/नगर पालिका परिषद/2026—27 दिनांक 02.07.2026 के क्रम में माननीय राष्ट्रीय हरित अधिकरण (एन0जी0टी0) में विचाराधीन मूल आवेदन संख्या 488/2025 में दिनांक 09.07.2026 को नियत सुनवाई के दृष्टिगत एस0टी0पी0 निर्माण कार्य के सम्बन्ध में अवगत कराना है कि वर्तमान में उ0प्र0 जल निगम (नगरीय) द्वारा सीवेज ट्रीटमेन्ट प्लान्ट के निर्माण से सम्बन्धित कोई भी योजना प्रगति पर नहीं है। अमृत 2.0 कार्यक्रम के अन्तर्गत नगर पालिका परिषद अकबरपुर में सीवरेज अथवा एस0टी0पी0 निर्माण सम्बन्धी कोई भी योजना स्वीकृत नहीं है। नगर पालिका परिषद अकबरपुर में सीवरेज अथवा एस0टी0पी0 निर्माण हेतु किसी भी योजना में उ0प्र0 जल निगम (नगरीय) कार्यदायी संस्था के रूप में नामित नहीं है। आपके द्वारा एस0टी0पी0 निर्माण की योजना के क्रियान्वयन हेतु नगर निकाय बजट या अन्य कार्यक्रम के अन्तर्गत परियोजना स्वीकृति एवं धनावंटन की सहमति निर्गत करने के उपरान्त आप द्वारा चिन्हांकित भूमि के आधार पर विस्तृत प्राक्कलन तैयार कर आपको अग्रेतर कार्यवाही हेतु प्रेषित कर दिया जायेगा।

उल्लेखनीय है कि नमामि गंगे कार्यक्रम के अन्तर्गत नदी प्रदूषण रोकने एवं एस0टी0पी0 निर्माण के सम्बन्ध में उ0प्र0 जल निगम (ग्रामीण) नोडल विभाग नामित है।

(रोहित चौरसिया)
अधिशासी अभियन्ता

पृ0सं0 एवं दिनांक—उपरोक्तानुसार।
प्रतिलिपिः—श्री प्रदीप सिंह, सहायक अभियन्ता को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

अधिशासी अभियन्ता

अनुपम शुक्ला,
आई ए एस

05271-246999 (Off.), 244107 (Res.)
जिलाधिकारी, अम्बेडकरनगर
पिन कोड-224122 (उत्तर प्रदेश)

DO L. No. 1 A / JAN / 2025
दिनांक :

Respected Sir,

अवगत कराना है कि पवित्र तमसा नदी के किनारे जनपद अयोध्या से विभक्त होकर अस्तित्व में आये अम्बेडकरनगर जनपद का मुख्यालय अकबरपुर है। जनपद सृजन से पूर्व यह क्षेत्र अयोध्या जनपद का हिस्सा हुआ करता था। 25 फरवरी 1975 को अकबरपुर नगर पंचायत का दर्जा बढ़ाकर नगर पालिका परिषद की स्थापना की गयी। बाद में जून 2008 में 36 ग्राम को मिलाकर नगर पालिका का विस्तार किया गया। वर्तमान में नगर पालिका परिषद अकबरपुर में 25 वार्ड सम्मिलित हैं। 2011 की जनगणना के अनुसार नगर पालिका की जनसंख्या 1,11,447 थी। जो कि 62 वर्ग किमी० क्षेत्रफल में फैला हुआ है। भारत सरकार की महत्वाकांक्षी योजना अमृत 2.0 कार्यक्रम के अन्तर्गत यह नगर पालिका अमृत शहर के अन्तर्गत वर्गीकृत है। जनपद अम्बेडकरनगर की मुख्यालय होने के उपरान्त भी नगर पालिका में सीवरेज डिस्पोजल हेतु एस०टी०पी० न होने के कारण वहां के निवासियों द्वारा जनित घरेलू उत्प्रवाह को बिना शुद्धीकरण के ही नदी में प्रवाहित किया जाता है। जिसके लिए नगर पालिका परिषद अकबरपुर के विरूद्ध पर्यावरण संरक्षण अधिनियम-1986 तथा जल (प्रदूषण निवारण एवं नियंत्रण) अधिनियम-1974 यथा संशोधित प्राविधानों के अन्तर्गत एस०टी०पी० निर्माण हेतु सुझाव दिये गये हैं। सीवरेज के उचित डिस्पोजल न होने के कारण मा० एन०जी०टी०, नई दिल्ली में सीवरेज डिस्पोजल हेतु मामला न्यायालय में विचाराधीन है। नगर पालिका परिषद में सीवर लाइन न होने के कारण घरों से निकलने वाला गन्दा जल-मल छोटी-छोटी नालियों के माध्यम से बड़े नालों में जाकर गिरती है जिसे बायोरेमेडिएशन के माध्यम से नदी में प्रवाहित कर दिया जाता है। उक्त के अतिरिक्त जनपद अम्बेडकरनगर के नगर पालिका परिषद जलालपुर में एस०टी०पी० एवं सीवरेज नेटवर्क की नितान्त आवश्यकता है। दोनों ही नगर निकाय के पास एस०टी०पी० हेतु भूमि उपलब्ध है।

मैं अनुग्रहीत रहूँगा यदि नगर पालिका परिषद अकबरपुर जनपद-अम्बेडकरनगर क्षेत्र हेतु सीवर नेटवर्क एवं एस०टी०पी० निर्माण हेतु अमृत 2.0 कार्यक्रम के अन्तर्गत एवं नगर पालिका परिषद जलालपुर में एस०टी०पी० निर्माण हेतु एस०बी०एम० 2.0 कार्यक्रम के अन्तर्गत योजना को सम्मिलित किये जाने हेतु यथोचित निर्देश निर्गत करने का कष्ट करेंगे जिससे शीघ्र ही प्राक्कलन तैयार कर प्रेषित किया जा सके।

Regards

भवन्निष्ठ

(अनुपम शुक्ला)

श्री पी० गुरू प्रसाद,
आई.ए.एस.
प्रमुख सचिव,
नगर विकास अनुभाग-5,
उ०प्र० शासन लखनऊ।

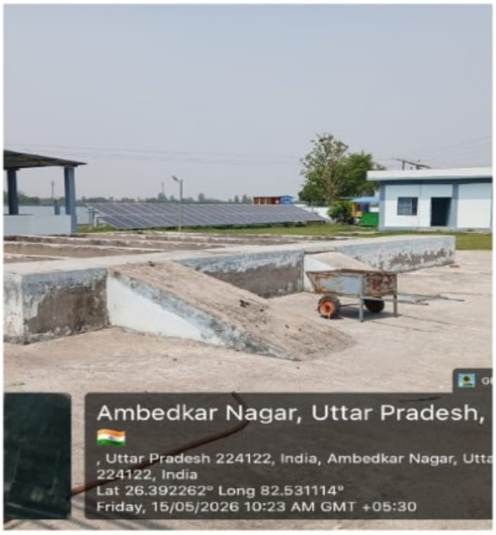
उक्त की प्रति आपको सादर सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित कर रहा हूँ।

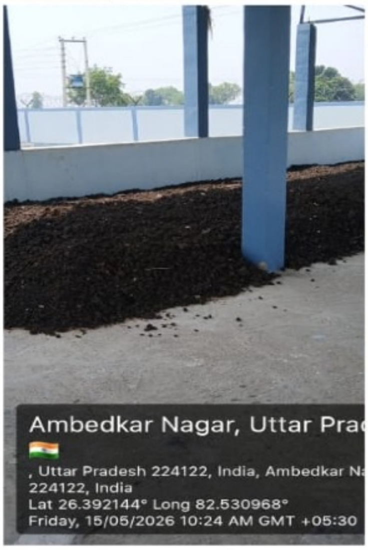
भवन्निष्ठ

(अनुपम शुक्ला)

श्री अनुज कुमार झा,
आई.ए.एस.
सचिव,
नगर विकास अनुभाग-5
उ०प्र० शासन लखनऊ।

नगर पालिका परिषद अकबरपुर में 32 के0एल0डी0 क्षमता का एफ0एस0टी0पी0 प्लांट संचालित की फोटोग्राफ





GSTIN : 09AANCR1480K1ZV
I.S.O. Certificate No. - CQ1686
PAN No. - AANCR1480K

RELIABLE TEST HOUSE PRIVATE LIMITED

(An ISO Certified : 9001-2015 & NABL Accredited Laboratory)
Government Approved Laboratory
(A House Of Soil, Water, Building And Road Material Testing Laboratory)
43B Regal Residency Mirzapur Puliya, Near A.K.T.U.,
Jankipuram Extension, Lucknow (U.P.) - 226021
: 9452804346 : 8953199910

E-mail : reliabletesthouse@gmail.com
Website : www.reliabletesthouse.com

TEST REPORT

Issued To	:	**The Executive Officer Nagar Palika Parishad Akbarpur.**	**Report No.**	:	**RTHPL/2026/ 20238**
			Date of Sample Receiving	:	**28/05/2026**
			Date of Start of Testing	:	**29/05/2026**
			Date of Completion of Testing	:	**03/06/2026**
			Date of Issue of Report	:	**04/06/2026**
			Sample Condition	:	**Good**
			Sample Quantity	:	**1000ml**
			Test Performed At	:	**Lab**
			Discipline	:	**Chemical**
			Group	:	**Pollution & Environment**
			Environmental Condition	:	**Temp:25±5°C Humidity:30-70%**
Description of Sample	:	**Waste Water**			
Sample Location	:	**FSTP AKBARPUR**			

TEST RESULTS

S.No.	Parameter Tested	Test Results	Test Method
1.	pH Value at 27°C	7.74	IS 3025 (Part 11): 2022
2.	Biochemical Oxygen Demand (BOD), mg/l Temperature: -27°C Incubation Period: - 3Days	10	IS 3025 (Part 44): 2023
3.	Chemical Oxygen Demand (COD), mg/l	36	IS 3025 (Part 58): 2023
4.	Total Suspended Solids, mg/l	30	IS 3025 (Part 17): 2022
5.	Fecal Coliform Bacteria, MPN/100ml	94	IS 1622:1981

Reliable Test House Private Limited Lucknow

Authorized Signatory

Authorized Signatory Reliable Test House Private Limited Lucknow

****************************End of Report******************************

te:- 1. The Sample has been provided by the customer. The Reported Result pertains only to the tested sample and applicable parameters. Endorsement of product is neither inferred nor implied.
2. Tested samples will be destroyed after 15 days from the test completion unless otherwise specified.
3. This report shall not be reproduced expect in full, without approval of the laboratory and cannot be used as evidence in the court of law and should not be used in any advertising media without our special permission in writing.
4. Total liability of our work is limited to the invoiced amount.

424

GSTIN : 09AANCR1480K1ZV
I.S.O. Certificate No. - CQ1686
PAN No. - AANCR1480K

RELIABLE TEST HOUSE PRIVATE LIMITED

(An ISO Certified : 9001-2015 & NABL Accredited Laboratory)
Government Approved Laboratory
(A House Of Soil, Water, Building And Road Material Testing Laboratory)
43B Regal Residency Mirzapur Puliya, Near A.K.T.U.,
Jankipuram Extension, Lucknow (U.P.) - 226021
: 9452804346 : 8953199910

E-mail : reliabletesthouse@gmail.com Website : www.reliabletesthouse.com

TEST REPORT

Issued To	:	The Executive Officer Nagar Palika Parishad Akbarpur.	Report No.	:	RTHPL/2026/ 15325
			Date of Sample Receiving	:	28/04/2026
			Date of Start of Testing	:	29/04/2026
			Date of Completion of Testing	:	04/05/2026
			Date of Issue of Report	:	05/05/2026
			Sample Condition	:	Good
			Sample Quantity	:	1000ml
			Test Performed At	:	Lab
			Discipline	:	Chemical
			Group	:	Pollution & Environment
			Environmental Condition	:	Temp:25±5°C Humidity:30-70%
Description of Sample	:	Waste Water			
Sample Location	:	FSTP AKBARPUR			

TEST RESULTS

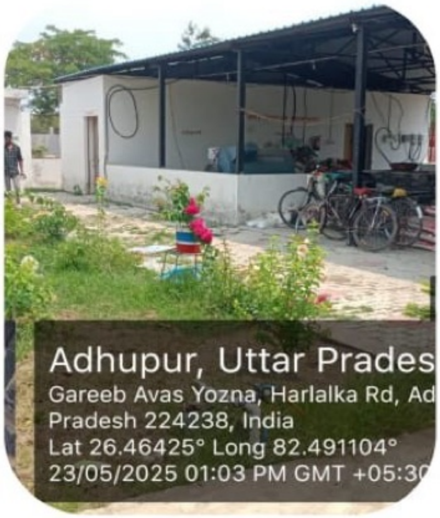
S.No.	Parameter Tested	Test Results	Test Method
1.	pH Value at 27°C	7.02	IS 3025 (Part 11): 2022
2.	Biochemical Oxygen Demand (BOD), mg/l Temperature: -27°C Incubation Period: - 3Days	15	IS 3025 (Part 44): 2023
3.	Chemical Oxygen Demand (COD), mg/l	40	IS 3025 (Part 58): 2023
4.	Total Suspended Solids, mg/l	26	IS 3025 (Part 17): 2022
5.	Fecal Coliform Bacteria, MPN/100ml	120	IS 1622:1981

Authorized Signatory

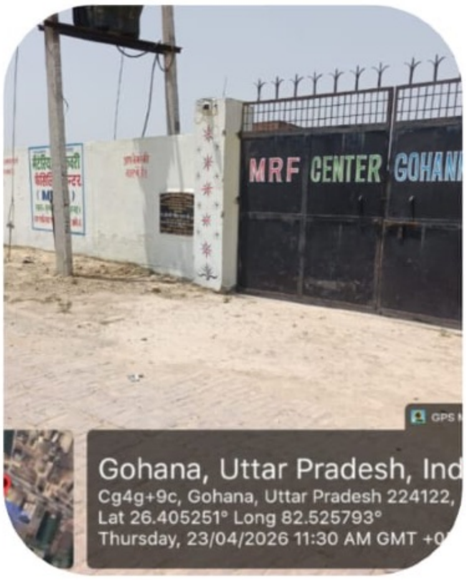
**************************End of Report**************************

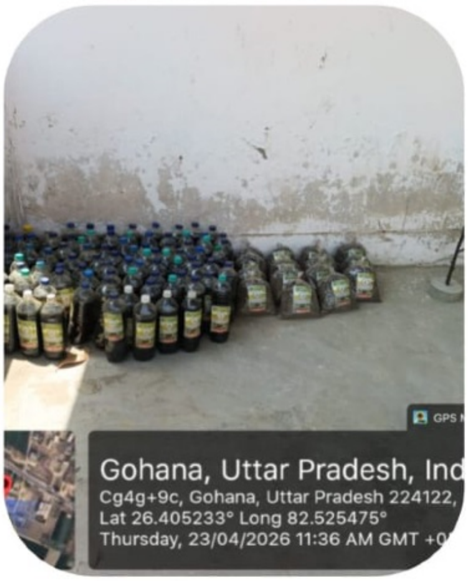
te: 1. The Sample has been provided by the customer. The Reported Result pertains only to the tested sample and applicable parameters. Endorsement of product is neither inferred nor implied.
2. Tested samples will be destroyed after 15 days from the test completion unless otherwise specified.
3. This report shall not be reproduced expect in full, without approval of the laboratory and cannot be used as evidence in the court of law and should not be used in any advertising media without our special permission in writing.
4. Total liability of our work is limited to the invoiced amount.

नगर पलिका परिषद अकबरपुर वार्ड नं0–5 शिवबाबा में स्थित एम0आर0एफ सेंटर की फोटोग्राफ



वार्ड नं0–14 कृष्णानगर गोहन्ना एम0आर0एफ0 सेंटर की फोटोग्राफ।



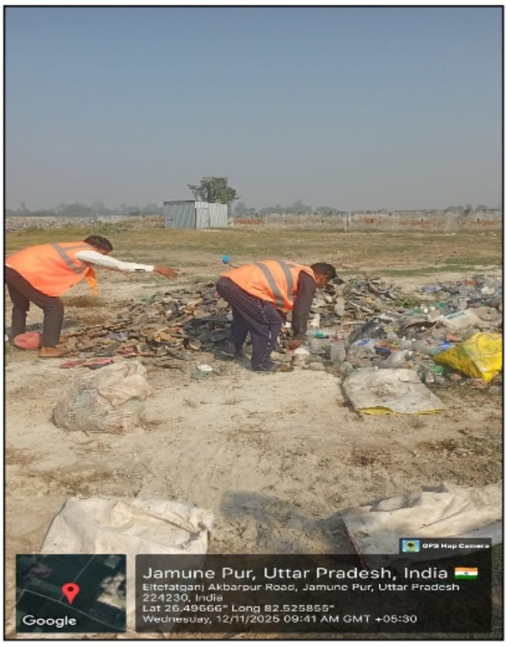


कचना डम्पिंग ग्राउण्ड की फोटोग्राफ

GPS Map Camera
224151,
Saturday, 08/11/2025 10:45 AM GMT +05:30
Google

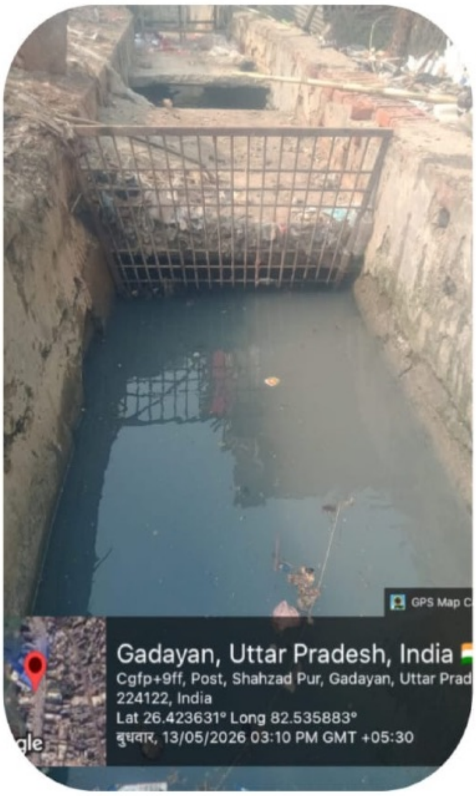
GPS Map Camera
224151,
Saturday, 08/11/2025 10:58 AM GMT +05:30
Google

GPS Map Camera
Jamune Pur, Uttar Pradesh, India
Eltefatganj Akbarpur Road, Jamune Pur, Uttar Pradesh 224230, India
Lat 26.49666° Long 82.525855°
Wednesday, 12/11/2025 09:50 AM GMT +05:30
Google


GPS Map Camera
Jamune Pur, Uttar Pradesh, India
Eltefatganj Akbarpur Road, Jamune Pur, Uttar Pradesh 224230, India
Lat 26.49666° Long 82.525855°
Wednesday, 12/11/2025 09:41 AM GMT +05:30
Google

Shot on moto g85 5G
8 Nov 2025, 11:17 am

नगर पालिका परिषद अकबरपुर में 06 बड़े नालों पर लगायी गयी जाली की फोटोग्राफ



नगर पालिका परिषद अकबरपुर में 06 बडे नालों पर हो रहे बायोरेमेडियेशन की फोटोग्राफ

VANI ANALYTICAL RESEARCH PRIVATE LIMITED

(An ISO 9001:2015, ISO 14001:2015, ISO 45001:2018 Certified Laboratory)
KHASRA NO. 384, SHAHPUR FAGOTA, HAPUR (U.P.) - 245101
GSTIN : 09AAKCV4471H1ZW | CIN : U71200UP2024PTC209530
Website : www.vanianalytical.com, E-mail : Info@vanianalytical.com
E-mail : varpllab2024@gmail.com | Mob.: 7253801909, 6398894586

TC-17098

293
18/04/2026

TEST REPORT

TEST REPORT NO. VARPL/TR/25032026/006 **DATE OF REPORT:** 25.03.2026

WASTE WATER SAMPLE ANALYSIS REPORT

Name And Address of Customer	:	M/S, EXCUTIVE OFFICER NAGAR PALIKA PARISHAD AKBARPUR, AMBEDKAR NAGAR
Date of Sampling	:	20.03.2026
Analysis Start Date	:	21.03.2026
Analysis End Date	:	25.03.2026
Sample ID No	:	VARPL/WW/21032026/008
ULR Number	:	TC170982600000927F
Sampling Done By	:	VARPL STAFF
Sampling Description	:	WASTE WATER
Sampling Location	:	NEAR TUMSA BRIDGE OUTLET
Sampling Method	:	VARPL/SOP/QSP/010A
Sample Quantity	:	2.0 + 0.5 LTR.
Packing Condition	:	SEALED
Packed In	:	P.V.C. CANE& GLASS BOTTLE

S. No.	Test Parameters	Unit	Result	Specification/Limit (As per CPCB)	Test Method
1	pH	-	7.09	5.5 - 9.0	APHA 4500-H+
2	Total Suspended Solids,(TSS)	mg/L	62.0	100	APHA 2540-D
3	Biochemical Oxygen Demand, ($BOD_{3d}27^0C$)	mg/L	14.5	30	IS: 3025 (Part-44)
4	Chemical Oxygen Demand,(COD)	mg/L	154.0	250	APHA 5220-C
5	Oil & Grease (O & G)	mg/L	<4.0	10	APHA 5220 B
6	Coliform Count	MPN/100ml	113	1000	APHA 9221 B

*****End of Test Report*****

For Vani Analytical Research Pvt. Ltd.

Page 1 of 1

Vani Analytical Research Pvt. Ltd. Hapur

MANMOHAN MITTAL
CHECKED BY

Sharddha Gupta
Quality Manager
AUTHORIZED SIGNATORY

Format No VARPL/QSP/QF/7.8/01, Issue No. 01, Date 01.01.2025, Rev. No. 00 Date 00/00/0000

J-E (जल)

Note :-
1. The results indicated only refer to the tested samples and listed applicable parameters.
2. No complaint will be entertained if received after 7 days of issue of test report.
3. Our liability is limited to invoice value only.
4. The sample shall be destroyed after 15 days & Biological / Perishable sample shall be destroyed immediately after issue of test report/
5. This test report shall not be used in any advertising media or as evidence in the court of Law without prior written permission of the laboratory.

VANI ANALYTICAL RESEARCH PRIVATE LIMITED

(An ISO 9001:2015, ISO 14001:2015, ISO 45001:2018 Certified Laboratory)
KHASRA NO. 384, SHAHPUR FAGOTA, HAPUR (U.P.) - 245101
GSTIN : 09AAKCV4471H1ZW | CIN : U71200UP2024PTC209530
Website : www.vanianalytical.com, E-mail : Info@vanianalytical.com
E-mail : varpllab2024@gmail.com | Mob.: 7253801909, 6398894586

292
18/04/2026

TC-17098

TEST REPORT

TEST REPORT NO. VARPL/TR/25032026/005 **DATE OF REPORT:** 25.03.2026

WASTE WATER SAMPLE ANALYSIS REPORT

Name And Address of Customer	:	M/S, EXCUTIVE OFFICER NAGAR PALIKA PARISHAD AKBARPUR, AMBEDKAR NAGAR
Date of Sampling	:	20.03.2026
Analysis Start Date	:	21.03.2026
Analysis End Date	:	25.03.2026
Sample ID No	:	VARPL/WW/21032026/007
ULR Number	:	TC170982600000926F
Sampling Done By	:	VARPL STAFF
Sampling Description	:	WASTE WATER
Sampling Location	:	SHIVALA GHAT OUTLET
Sampling Method	:	VARPL/SOP/QSP/010A
Sample Quantity	:	2.0 + 0.5 LTR.
Packing Condition	:	SEALED
Packed In	:	P.V.C. CANE& GLASS BOTTLE

S. No.	Test Parameters	Unit	Result	Specification/Limit (As per CPCB)	Test Method
1	pH	-	7.24	5.5 - 9.0	APHA 4500-H+
2	Total Suspended Solids,(TSS)	mg/L	48.0	100	APHA 2540-D
3	Biochemical Oxygen Demand, ($BOD_{3d}27^0C$)	mg/L	14.5	30	IS: 3025 (Part-44)
4	Chemical Oxygen Demand,(COD)	mg/L	80.0	250	APHA 5220-C
5	Oil & Grease (O & G)	mg/L	<4.0	10	APHA 5220 B
6	Coliform Count	MPN/100ml	94	1000	APHA 9221 B

*****End of Test Report*****

For Vani Analytical Research Pvt. Ltd.

Vani Analytical Research Pvt. Ltd. Hapur

Page 1 of 1

MANMOHAN MITTAL
CHECKED BY

Sharddha Gupta
Quality Manager
AUTHORIZED SIGNATORY

Format No VARPL/QSP/QF/7.8/01, Issue No. 01, Date 01.01.2025, Rev. No. 00 Date 00/00/0000

J.E (जल)

20/04/26

Note :-
1. The results indicated only refer to the tested samples and listed applicable parameters.
2. No complaint will be entertained if received after 7 days of issue of test report.
3. Our liability is limited to invoice value only.
4. The sample shall be destroyed after 15 days & Biological / Perishable sample shall be destroyed immediately after issue of test report/
5. This test report shall not be used in any advertising media or as evidence in the court of Law without prior written permission of the laboratory.

VARPL

VANI ANALYTICAL RESEARCH PRIVATE LIMITED

(An ISO 9001:2015, ISO 14001:2015, ISO 45001:2018 Certified Laboratory)
KHASRA NO. 384, SHAHPUR FAGOTA, HAPUR (U.P.) - 245101
GSTIN : 09AAKCV4471H1ZW | CIN : U71200UP2024PTC209530
Website : www.vanianalytical.com, E-mail : info@vanianalytical.com
E-mail : varpllab2024@gmail.com | Mob.: 7253801909, 6398894586

291
18/04/2026

TC-17098

TEST REPORT

TEST REPORT NO. VARPL/TR/25032026/004

DATE OF REPORT: 25.03.2026

WASTE WATER SAMPLE ANALYSIS REPORT

Name And Address of Customer	:	M/S, EXCUTIVE OFFICER NAGAR PALIKA PARISHAD AKBARPUR, AMBEDKAR NAGAR
Date of Sampling	:	20.03.2026
Analysis Start Date	:	21.03.2026
Analysis End Date	:	25.03.2026
Sample ID No	:	VARPL/WW/21032026/006
ULR Number	:	TC170982600000925F
Sampling Done By	:	VARPL STAFF
Sampling Description	:	WASTE WATER
Sampling Location	:	NEAR CHUNNA BHATTI OUTLET
Sampling Method	:	VARPL/SOP/QSP/010A
Sample Quantity	:	2.0 + 0.5 LTR.
Packing Condition	:	SEALED
Packed In	:	P.V.C. CANE& GLASS BOTTLE

S. No.	Test Parameters	Unit	Result	Specification/Limit (As per CPCB)	Test Method
1	pH	-	7.44	5.5 - 9.0	APHA 4500-H+
2	Total Suspended Solids,(TSS)	mg/L	40.4	100	APHA 2540-D
3	Biochemical Oxygen Demand, ($BOD_{3d}27^0C$)	mg/L	22.0	30	IS: 3025 (Part-44)
4	Chemical Oxygen Demand,(COD)	mg/L	192.0	250	APHA 5220-C
5	Oil & Grease (O & G)	mg/L	<4.0	10	APHA 5220 B
6	Coliform Count	MPN/100ml	92	1000	APHA 9221 B

*****End of Test Report*****

Vani Analytical Research Pvt. Hapur

Page 1 of 1

For Vani Analytical Research Pvt. Ltd.

MANMOHAN MITTAL
CHECKED BY

Sharddha Gupta
Quality Manager
AUTHORIZED SIGNATORY

Format No VARPL/QSP/QF/7.8/01, Issue No. 01, Date 01.01.2025, Rev. No. 00 Date 00/00/0000

J.E.(जल)
20/04/26

Note :-

1. The results indicated only refer to the tested samples and listed applicable parameters.
2. No complaint will be entertained if received after 7 days of issue of test report.
3. Our liability is limited to invoice value only.
4. The sample shall be destroyed after 15 days & Biological / Perishable sample shall be destroyed immediately after issue of test report/
5. This test report shall not be used in any advertising media or as evidence in the court of Law without prior written permission of the laboratory.

VANI ANALYTICAL RESEARCH PRIVATE LIMITED

(An ISO 9001:2015, ISO 14001:2015, ISO 45001:2018 Certified Laboratory)
KHASRA NO. 384, SHAHPUR FAGOTA, HAPUR (U.P.) - 245101
GSTIN : 09AAKCV4471H1ZW | CIN : U71200UP2024PTC209530
Website : www.vanianalytical.com, E-mail : Info@vanianalytical.com
E-mail : varpllab2024@gmail.com | Mob.: 7253801909, 6398894586

TC-17098

290
18/04/26

TEST REPORT

TEST REPORT NO. VARPL/TR/25032026/003 DATE OF REPORT: 25.03.2026

WASTE WATER SAMPLE ANALYSIS REPORT

Name And Address of Customer	:	M/S, EXCUTIVE OFFICER NAGAR PALIKA PARISHAD AKBARPUR, AMBEDKAR NAGAR
Date of Sampling	:	20.03.2026
Analysis Start Date	:	21.03.2026
Analysis End Date	:	25.03.2026
Sample ID No	:	VARPL/WW/21032026/005
ULR Number	:	TC170982600000924F
Sampling Done By	:	VARPL STAFF
Sampling Description	:	WASTE WATER
Sampling Location	:	NEAR MAHOTRA PETROL PUMP OUTLET
Sampling Method	:	VARPL/SOP/QSP/010A
Sample Quantity	:	2.0 + 0.5 LTR.
Packing Condition	:	SEALED
Packed In	:	P.V.C. CANE& GLASS BOTTLE

S. No.	Test Parameters	Unit	Result	Specification/Limit (As per CPCB)	Test Method
1	pH	-	7.22	5.5 - 9.0	APHA 4500-H+
2	Total Suspended Solids,(TSS)	mg/L	54.0	100	APHA 2540-D
3	Biochemical Oxygen Demand, ($BOD_{3d}27^0C$)	mg/L	17.8	30	IS: 3025 (Part-44)
4	Chemical Oxygen Demand,(COD)	mg/L	186.0	250	APHA 5220-C
5	Oil & Grease (O & G)	mg/L	<4.0	10	APHA 5220 B
6	Coliform Count	MPN/100ml	72	1000	APHA 9221 B

*****End of Test Report*****

Page 1 of 1

For Vani Analytical Research Pvt. Ltd.

Vani Analytical Research Pvt. Ltd. Hapur

MANMOHAN MITTAL
CHECKED BY

Sharddha Gupta
Quality Manager
AUTHORIZED SIGNATORY

Format No VARPL/QSP/QF/7.8/01, Issue No. 01, Date 01.01.2025, Rev. No. 00 Date 00/00/0000

J.E. (जल)

20/04/26

Note :-
1. The results indicated only refer to the tested samples and listed applicable parameters.
2. No complaint will be entertained if received after 7 days of issue of test report.
3. Our liability is limited to invoice value only.
4. The sample shall be destroyed after 15 days & Biological / Perishable sample shall be destroyed immediately after issue of test report/
5. This test report shall not be used in any advertising media or as evidence in the court of Law without prior written permission of the laboratory.

VANI ANALYTICAL RESEARCH PRIVATE LIMITED

(An ISO 9001:2015, ISO 14001:2015, ISO 45001:2018 Certified Laboratory)

KHASRA NO. 384, SHAHPUR FAGOTA, HAPUR (U.P.) - 245101

GSTIN : 09AAKCV4471H1ZW | CIN : U71200UP2024PTC209530

Website : www.vanianalytical.com, E-mail : Info@vanianalytical.com

E-mail : varpllab2024@gmail.com | Mob.: 7253801909, 6398894586

TC-17098

288
28/04/2026

TEST REPORT

TEST REPORT NO. VARPL/TR/25032026/001 **DATE OF REPORT:** 25.03.2026

WASTE WATER SAMPLE ANALYSIS REPORT

Name And Address of Customer	:	**M/S, EXCUTIVE OFFICER NAGAR PALIKA PARISHAD AKBARPUR, AMBEDKAR NAGAR**
Date of Sampling	:	20.03.2026
Analysis Start Date	:	21.03.2026
Analysis End Date	:	25.03.2026
Sample ID No	:	VARPL/WW/21032026/003
ULR Number	:	TC170982600000922F
Sampling Done By	:	VARPL STAFF
Sampling Description	:	**WASTE WATER**
Sampling Location	:	GADAYA OUTLET
Sampling Method	:	VARPL/SOP/QSP/010A
Sample Quantity	:	2.0 + 0.5 LTR.
Packing Condition	:	SEALED
Packed In	:	P.V.C. CANE& GLASS BOTTLE

S. No.	Test Parameters	Unit	Result	Specification/Limit (As per CPCB)	Test Method
1	pH	-	7.21	5.5 - 9.0	APHA 4500-H+
2	Total Suspended Solids,(TSS)	mg/L	44.0	100	APHA 2540-D
3	Biochemical Oxygen Demand, ($BOD_{3d}27^0C$)	mg/L	18.0	30	IS: 3025 (Part-44)
4	Chemical Oxygen Demand,(COD)	mg/L	84.0	250	APHA 5220-C
5	Oil & Grease (O & G)	mg/L	<4.0	10	APHA 5220 B
6	Coliform Count	MPN/100ml	112	1000	APHA 9221 B

*****End of Test Report*****

Vani Analytical Research Pvt. Ltd. Hapur

For Vani Analytical Research Pvt. Ltd.

Page 1 of 1

MANMOHAN MITTAL
CHECKED BY

Sharddha Gupta
Quality Manager
AUTHORIZED SIGNATORY

Format No VARPL/QSP/QF/7.8/01, Issue No. 01, Date 01.01.2025, Rev. No. 00 Date 00/00/0000

J.E. (जल)

20/04/26

Note :-
1. The results indicated only refer to the tested samples and listed applicable parameters.
2. No complaint will be entertained if received after 7 days of issue of test report.
3. Our liability is limited to invoice value only.
4. The sample shall be destroyed after 15 days & Biological / Perishable sample shall be destroyed immediately after issue of test report/
5. This test report shall not be used in any advertising media or as evidence in the court of Law without prior written permission of the laboratory.

VANI ANALYTICAL RESEARCH PRIVATE LIMITED
(An ISO 9001:2015, ISO 14001:2015, ISO 45001:2018 Certified Laboratory)
KHASRA NO. 384, SHAHPUR FAGOTA, HAPUR (U.P.) - 245101
GSTIN : 09AAKCV4471H1ZW | CIN : U71200UP2024PTC209530
Website : www.vanianalytical.com, E-mail : Info@vanianalytical.com
E-mail : varpllab2024@gmail.com | Mob.: 7253801909, 6398894586

TC-17098

289
28/04/2026

TEST REPORT

TEST REPORT NO. VARPL/TR/25032026/002 **DATE OF REPORT:** 25.03.2026

WASTE WATER SAMPLE ANALYSIS REPORT

Name And Address of Customer	:	M/S, EXCUTIVE OFFICER NAGAR PALIKA PARISHAD AKBARPUR, AMBEDKAR NAGAR
Date of Sampling	:	20.03.2026
Analysis Start Date	:	21.03.2026
Analysis End Date	:	25.03.2026
Sample ID No	:	VARPL/WW/21032026/004
ULR Number	:	TC170982600000923F
Sampling Done By	:	VARPL STAFF
Sampling Description	:	WASTE WATER
Sampling Location	:	UDYAN VIBHAG PARK OUTLET
Sampling Method	:	VARPL/SOP/QSP/010A
Sample Quantity	:	2.0 + 0.5 LTR.
Packing Condition	:	SEALED
Packed In	:	P.V.C. CANE & GLASS BOTTLE

S. No.	Test Parameters	Unit	Result	Specification/Limit (As per CPCB)	Test Method
1	pH	-	7.14	5.5 - 9.0	APHA 4500-H+
2	Total Suspended Solids,(TSS)	mg/L	68.0	100	APHA 2540-D
3	Biochemical Oxygen Demand, ($BOD_{3d}27^0C$)	mg/L	15.5	30	IS: 3025 (Part-44)
4	Chemical Oxygen Demand,(COD)	mg/L	164.0	250	APHA 5220-C
5	Oil & Grease (O & G)	mg/L	<4.0	10	APHA 5220 B
6	Coliform Count	MPN/100ml	108	1000	APHA 9221 B

*****End of Test Report*****

For Vani Analytical Research Pvt. Ltd.

Page 1 of 1

MANMOHAN MITTAL
CHECKED BY

Sharddha Gupta
Quality Manager
AUTHORIZED SIGNATORY

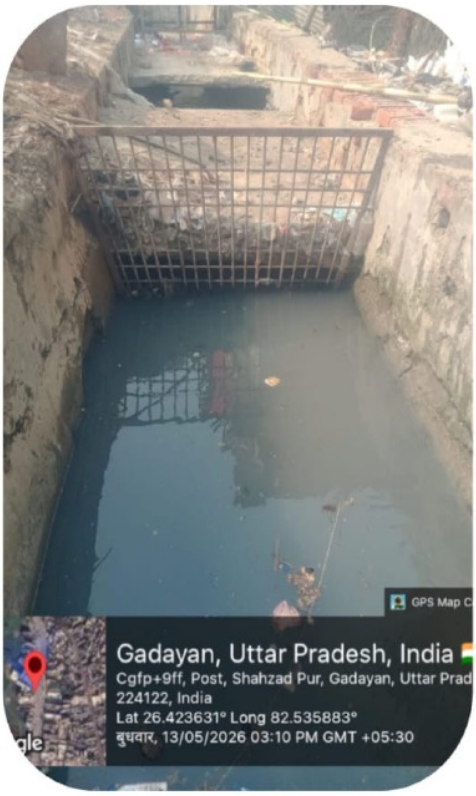
Format No VARPL/QSP/QF/7.8/01, Issue No. 01, Date 01.01.2025, Rev. No. 00 Date 00/00/0000

J. E (जल)

20/04/26

Note :-
1. The results indicated only refer to the tested samples and listed applicable parameters.
2. No complaint will be entertained if received after 7 days of issue of test report.
3. Our liability is limited to invoice value only.
4. The sample shall be destroyed after 15 days & Biological / Perishable sample shall be destroyed immediately after issue of test report/
5. This test report shall not be used in any advertising media or as evidence in the court of Law without prior written permission of the laboratory.

नगर पालिका परिषद अकबरपुर में 06 बड़े नालों पर लगायी गयी जाली की फोटोग्राफ



नगर पालिका परिषद अकबरपुर में 06 बडे नालों पर हो रहे बायोरेमेडियेशन की फोटोग्राफ